





Fair Competition For Greater Good

भारतीय प्रतिस्पर्धा आयोग COMPETITION COMMISSION OF INDIA

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F.No.A-12011/5/2019-HR

Dated: 7th June, 2023.

OFFICE MEMORANDRUM

Subject: Filling up of post of Secretary in the Competition Commission of India on deputation/promotion basis.

The Competition Commission of India invites applications from eligible Officers of the Central Government or State Governments for appointment to the post of Secretary by the Composite Method of deputation on foreign service terms/ promotion. The details of the post, along with eligibility criteria, educational qualification/experience etc. required for the post are given in Annexure-I.

- 2. In case of selection on deputation basis, appointment to the post will be made on deputation on foreign service terms basis initially for a period not exceeding 3 years, which can be extended upto 7 years and would be governed by the terms and conditions prescribed by the Department of Personnel and Training, Government of India, vide O.M. No.6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time, as well as by GoI Notification No. GSR 670 (E) dated 14.09.2009, as amended from time to time regarding conditions of service of Secretary, Officers and other employees of CCI.
- 3. The maximum age limit for appointment to the post on deputation basis shall be 'not exceeding fifty eight years' on the closing date of receipt of application in the Competition Commission of India (CCI). However, in case of selection of a departmental candidate, appointment to the post will be made on promotion basis.
- 4. The prescribed age limit, educational qualifications and other eligibility conditions should be fulfilled by the applicants as on the closing date and time prescribed for receipt of applications in CCI.
- 5. Apart from basic pay, the post carries DA, HRA and Transport Allowance etc. as applicable to the Central Government employees from time to time. Medical reimbursement is admissible as per the CCI service rules. This is in lieu of CGHS benefits which are not admissible to the employees of CCI. The CCI is an eligible office for allotment/retention of Government Accommodation from General Pool.
- 6. The Power and functions of the Secretary are governed in terms of 'The Competition Commission of India (General) Regulations, 2009 (No. 2 of 2009)' and the brief details of the same are given at Annexure -II.



- 7. Applications, complete in all respects, of eligible and willing candidates whose services can be spared for appointment to the post of Secretary, CCI may be forwarded, through proper channel, in the prescribed Pro-forma as per Annexure-III, together with all necessary documents i.e. cadre clearance, vigilance clearance, copies of APARs of last five years and Certificate from the Employer, so as to reach the Joint Director (HR), Competition Commission of India, 9th Floor, Office Block-1, Kidwai Nagar (East), New Delhi-110023 latest by 7th August, 2023 (5:00 P.M.).
- 8. It is clarified that any form of conditional forwarding from the employer or applications received without the prescribed documents and Certificate from the Employer shall be summarily rejected. Applications which are received after the prescribed date and time i.e. **7**th **August, 2023 (5:00 P.M.)** will not be considered.
- 9. The Commission takes no responsibility for any delay in receipt of application or loss thereof in postal transit. Therefore, the applicants must ensure that their application, complete in all respect, should reach CCI through proper channel by the last date and time prescribed for receipt of applications.
- 10. The applicants who have submitted applications to the post in response to the earlier advertisement of even number dated 01.08.2022 shall submit fresh applications, complete in all respects, through proper channel, as per this notification, if interested. It is made clear that the applications submitted earlier in response to the advertisement dated 01.08.2022 shall not be considered.
- 11. Canvassing in any form will disqualify the candidate.
- 12. No TA/DA shall be payable in case a candidate is called for an interaction with the Selection Committee constituted for the said post.
- 13. The Commission reserves the right not to fill up the above vacancy.
- 14. This may kindly be given wide publicity.

(Ramesh Chand) Joint Director (HR)

Encl: As above.

To

- 1. The Secretary, Ministry of Corporate Affairs, 5th Floor, A-Wing, Shastri Bhawan, New Delhi.
- 2. The Establishment Officer & Additional Secretary, Department of Personnel and Training, North Block, New Delhi 110001 with the request to kindly get this O.M. placed on the DOPT website for giving it wide publicity.
- 3. The Director (CS), Deptt. of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi-110003 with the request to get this O.M. placed on the DOPT website for giving it wide publicity.
- 4. All the Ministries/Departments of the Govt. of India/State Govts./Union Territories as per list.

Annexure-I

Eligibility criteria for appointment to the post of Secretary in CCI on Deputation/ Promotion basis

SI. No	Name of Post & Pay Scale	Eligibility criteria	No. o Post
		1. For appointment on deputation basis: (a) For Pay Matrix Level 15 [Rs.182200 - 224100) (i) From amongst Officers of the Central Government or State Government holding a post in Pay Matrix Level 15 [Rs.182200-224100) [corresponding to pre-revised pay scale of Rs.67000-(annual increment @ 3%) - Rs.79000] OR (ii) From amongst officers of the Central Government or State Government holding a post in Pay Matrix Level 14 (Rs.144200 - 218200) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], with ten	• 01
	depending on the availability of candidates as indicated in this Annexure.	State Government holding a post in Pay Matrix Level 13 A (Rs.131100-216600) [corresponding to pre-revised pay scale	
		Desirable for both (a) and (b) categories: Master's Degree in Economics or Business Administration or Bachelor's Degree in Law. 2. For appointment on Promotion basis: For Pay Matrix Level 15 [Rs.182200-224100) Five years' experience as Adviser in Pay Matrix Level 14 (Rs.144200 - 218200) [corresponding to pre-revised pay scale of Pay Band Rs.37400-67000 + Grade Pay Rs.10000], in the Competition Commission of India on regular basis.	



Annexure - II

Powers and functions of the Secretary, CCI.

The power and functions of the Secretary, CCI are governed by the provisions of 'The Competition Act, 2002' and 'The Competition Commission of India (General) Regulations, 2009 (No.2 of 2009)', as amended from time to time.

- (1) The Secretary shall be the nodal officer on behalf of the Commission for making or receiving all statutory communications, entering into any formal relationships, including signing of any memorandums or arrangement with competition authority or any agency of any foreign country, with the prior approval of the Commission and the Central Government, as per section 18 of the Act.
- (2) The Secretary is the custodian of records of the Commission and shall exercise such other functions as may be assigned by the Chairperson.
- (3) Subject to the provisions of section 51 of the Act, the Secretary shall assist the Committee of Members constitutes under Sub-section (3) of Section 51 of the Act, for preparation and approval of the Annual budget of the Commission and administration of the Competition Fund.

The complete details of power and functions of the Secretary, CCI are given in 'The Competition Commission of India (General) Regulations, 2009 (No. 2 of 2009) No. R-40007/6/Reg-General/Noti/04-CCI dated 22nd May, 2009', as amended from time to time, which are available at the CCI website www.cci.gov.in



ANNEXURE - III

FORMAT OF APPLICATION

Copy of passport size photograph to be pasted here

1.	Name in Full (IN BLOCK LETTERS)					
2.	Post Applied For (Pl. mention whether application is for deputation or promotion)					
3.	Date of Birth (DD/MM/YYYY)					
4.	Date of superannuation (DD/MM/YYYY)					
5.	Service to which you belong					
6.	Status of your present employer: (Pl. specify whether Central Govt./ State Govt.)					
7.	Initial date of appointment in Govt. service					
8.	Office address with Telephone No. & email					
9.	Residential Address with Telephone No.					
10.	Present post held, along with Pay Matrix Level and present Basic Pay/ Pay Scale/Pay Band and Grade Pay of the post held					
11.	-	Qualifications (I	Matric onward	s):		
	Exam Passed	Name of University / Institute / Board	Year of Passing	Duration of Course	Subjects	Percentage of Marks (Mention Distinction, if any)
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			0			

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17.	In case the present employment is held on deputation, please state:	
	a) The date of initial appointment.	
	b) Period of appointment with address	
	c) Name of the parent office /organisation	
18.	Details of training undergone:	
19.	Any other information that the applicant wants to furnish:	
20		
20.	Please state briefly how you find yourself best	suitable for the post applied for:
pert	applicants not holding the post in the new Pa aining to Central Government should indicate the tral Government's pay scales and also furnish su	he equivalence of their pay scale vis-à-vi
pert		he equivalence of their pay scale vis-à-vi
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